GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 2062

TO BE ANSWERED ON FRIDAY, THE 21st DECEMBER, 2018 30 Agrahayana, 1940, (SAKA)

IGST Reimbursement to States

2062. SHRIMATI VANAROJA R.: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.: SHRIMATI V. SATHYA BAMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has generated income as expected from Goods and Services Tax (GST) collections since the introduction of GST and if so, the details thereof;
- (b) the details of the GST collected in the last one year, State-wise;
- (c) whether the Government has paid any refunds to the States/UTs from the Integrated Goods and Services Tax collections; and
- (d) if so, the details thereof and the amount reimbursed to Tamil Nadu?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA)

(a): The month-wise gross collection of Central Goods and Services Tax (CGST), State Goods and Services Tax (SGST), Integrated Goods and Services Tax (IGST) and Cess for FY 2017-18 and FY 2018-19 are as under:

Month	GST collection (in Rs. Crore)	
	2017-18	2018-19
April		1,03,459
May		94,016
June		95,610
July		96,483
August	95,633	93,960
September	94,064	94,442
October	93,333	100,710
November	83,780	97,637
December	84,314	
January	89,825	
February	85,962	
March	92,167	
Average	89,885	97,040

From the above Table, it is clear that GST collection in the current FY (2018-19) has been showing improvement compared to last FY (2017-18) except for the month of August, 2018.

(b): Details are given in the Annexure.

(c) & (d): The Integrated Goods and Services Tax (IGST) collected by the Centre has been either apportioned in case of final consumption or settled in case of cross-utilisation between Centre and States in terms of Sections 17 and Section 18 respectively of Integrated Goods and Services Tax Act, 2017. The residual IGST available with the Centre after apportionment/settlement has been settled ad-hoc basis from time to time. Rs 8706 crore (July'17-March'18) and Rs 11830 crore (April'18-November'18) has been settled to Tamil Nadu from IGST which includes adhoc settlement.

ANNEXURE

State-wise SGST collection in 2017-18 (August'17 - March'18)

Sl.No.	State/Union Territory	Amount
		(In Rs. Crore)
1	Jammu and Kashmir	2,611
2	Himachal Pradesh	1,833
3	Punjab	7,901
4	Chandigarh	800
5	Uttarakhand	2,611
6	Haryana	10,845
7	Delhi	13,625
8	Rajasthan	12,190
9	Uttar Pradesh	25,455
10	Bihar	6,746
11	Sikkim	193
12	Arunachal Pradesh	224
13	Nagaland	188
14	Manipur	302
15	Mizoram	170
16	Tripura	480
17	Meghalaya	376
18	Assam	4,077
19	West Bengal	15,174
20	Jharkhand	4,124
21	Odisha	6,628
22	Chhattisgarh	4,386
23	Madhya Pradesh	9,818
24	Gujarat	21,578
25	Daman and Diu	116.00
26	Dadra and Nagar Haveli	235
27	Maharashtra	50,876
28	Karnataka	24,305
29	Goa	1,464
30	Lakshadweep	7
31	Kerala	12,292
32	Tamil Nadu	24,907
33	Puducherry	519
34	Andaman and Nicobar Islands	157
35	Telangana	13,073
36	Andhra Pradesh	10,826